

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/184(KB)2018
IA(I.B.C)/1381(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	SANGITA FISCAL SERVICES PRIVATE LIMITED VS DUNCANS INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Manish Paliwal, Adv.] For the Applicant in IA(I.B.C)/1381(KB)2024
Mr. Biawarup Mukherjee, Adv.]
Mr. Bhaskarmoy Dey, Adv.]
Ms. Chumki Das Bairagya, Adv.]
Ms. Kamalika Mukherjee, Adv.]

Mr. Dipankar Das, Adv.] For the Respondent

ORDER

1. Learned Counsel for the Applicant present. Learned Counsel for the Respondent present.
2. **IA(I.B.C)/1381(KB)2024:**
 - a. Hard copy of this application is not available with the Registry.
 - b. List this matter on **6th August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**